

(2021) 06 ITAT CK 0069

Income Tax Appellate Tribunal (Delhi E Bench)

Case No: Income Tax Appeal No. 5188/Del/2010

M/s. Colwell & Salmon
Communications India
Ltd

APPELLANT

Vs

Addl. CIT

RESPONDENT

Date of Decision: June 1, 2021

Acts Referred:

- Income Tax Act, 1961 - Section 143(3), 144C

Hon'ble Judges: N.K. Billaiya, (AM); Sudhanshu Srivastava, J

Bench: Division Bench

Advocate: Abhishek Agarwal, Arun Kumar Yadav

Final Decision: Disposed Of

Judgement